Seventeenth Loksabha

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Title: Regarding the distressed condition of the turmeric farmers.

SHRI UTTAM KUMAR REDDY (NALGONDA): Mr. Speaker, Sir, through you, I would like to bring to the notice of the Government that the condition of turmeric farmers in Telangana today is very distressing. Shri Raj Nath Singh Ji had given a specific assurance in the last elections in Telangana that a Turmeric Board would be set up. No such steps have been taken. Today lakhs of tonnes of turmeric is lying in the market with no purchases. We demand that the Central Government intervene now, set an MSP of Rs.10,000 per quintal for turmeric and immediately purchase it. I would also like to bring to your notice that this Government in 2018, in their Agricultural Export Policy, had declared turmeric as a focussed export. But today, the farmers of turmeric are in a distressed condition and are in a near-suicide state because nobody is buying their product. I request the Central Government to immediately intervene and buy the turmeric from the farmers.